

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.15**  
**I.A No. 86, 128, 149, 150**  
**& 181 of 2021 in**  
**CP (IB) No. 66/BB/2017**

**IN THE MATTER OF:**

M/s. Axis Bank Ltd

... Petitioner

v.

M/s. Lotus Shopping Centres Pvt Ltd


... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP**

**ORDER**

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No.66/BB/2017 is adjourned to 11.09.2021.

  
..19/08

**BY ORDER**  
**(COURT OFFICER)**

Brunda